

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1476  
ANSWERED ON:04.03.2015  
DISCRIMINATION IN SCHOOLS  
Pal Shri Jagdambika

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there have been any incidents of caste/racial discrimination in the Government schools including in rural areas;
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether the Government has taken any corrective measures to eradicate caste discrimination in schools; and
- (d) if so, the details thereof?;

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The elementary education system covers 19.89 crore children in over 10.9 lakh government schools, therefore complaints regarding poor quality, irregularity, discrimination and mismanagement are received by the Government from time to time. Whenever any case of social discrimination is reported, the concerned State Government is requested to enquire and to take prompt action.

(c) & (d): The Government of India has issued guidelines dated 26th October, 2012 to all States/ UTs for implementation of clause (c) of Section 8 and 9 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 regarding non-discrimination of children belonging to disadvantaged groups and weaker sections in schools, for the State Governments and local authorities to take appropriate steps to ensure that all schools adhere to these guidelines. The Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan include strategies to provide teacher training to sensitize teachers on inclusion and non-discrimination and training of Headmasters/Principals for School Leadership so that they help establish inclusive schools. Curriculum and textbooks also emphasize value of equity and inclusion. Grievance redressal systems from grass root level to the National Council for Protection of Child Rights have also been set up by the State and Central Government to deal with such issues, under the RTE Act. Training of cooks and supervisory staff under the Mid Day Meal programme, to deal with such issues have been especially undertaken and where such incidents have come to light, exemplary action against school administrators has been taken.